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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 2959/2012 M/S SUNCITY PROJECTS PVT LTD

..... Plaintiff

Through Ms.Kanika Agnihotri, Advocate

versus

M/S H & B STORES LTD

..... Defendant

Through Mr.Sudhir Makkar, Senior Advocate

with Ms.Meenakshi Singh, Advocate

CORAM:

SH. ANIL KUMAR (DHJS), JOINT REGISTRAR (JUDICIAL)

<u>ORDER</u>

% 26.07.2018

List with connected mater i.e. CS (Comm) 758/17 on 24.8.18.

ANIL KUMAR (DHJS) JOINT REGISTRAR (JUDICIAL)

JULY 26, 2018/gk